## CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench

R.A. No. 7 of 1998 in O.A. No. 2836 of 1997

New Delhi, dated the 13 January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Dwarka Prasad, S/o Shri Bulai Ram, R/o LRS Institute of TB & Allied Diseases, Sri Aurbindo Marg, New Delhi-110030.

... REVIEW APPLICANT

## **VERSUS**

Director, LRS Institute of TB & Allied Diseases, Sir Aurbindo Marg, New Delhi-110030.

... RESPONDENT

## ORDER (By Circulation)

## BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A.

None of the grounds contained therein bring it within the scope and ambit of Section 22(3)(f) read with Order 47 Rule 1 C.P.C. under which alone any judgment/order/decision of the Tribunal can be reviewed.

The R.A. is, therefore, rejected.

(Mrs. LAKSHMI SWAMINATHAN)

(S.R. ADIGH)

Member (J) Vice Chairman (A)

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